

New Delhi is resumed.

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/27.06.2020



Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex
Deen Dayal Upadhyay Marg, New Delhi

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex.
Deen Dutt
New Delhi

CC No. : 04/2020

Mukesh Sharma Vs. Devesh Gupta & Ors.

27.06.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.16/DHC/2020 dated 13.06.2020 in view of the pandemic Covid-19.

Present : Complainant Mukesh Sharma is present through Video Conferencing.
None for accused.

Complainant submits that his Counsel has gone to his Village and will be back in the last week of July.

Under the facts and circumstances, the matter is adjourned to 28.07.2020.

Signed scanned copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official District Court, RADC for uploading on official website of Delhi District Court.



The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex,

Arve